

Central assistance to Assam for poverty alleviation programmes

2266. SHRIMATI BASANTI SARMA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the details of Central assistance for poverty alleviation programme in Assam during the last five years;

(b) the year-wise details of funds actually utilised by the State Government for implementation of various schemes, and achievements in this regard; and

(c) the steps being taken by Government to check misappropriation of funds in this regard?

THE MINISTER OF RURAL DEVELOPMENT (SHRI SUNDAR LAL PATWA):
(a) and (b) Central assistance has been provided to Assam for implementation of the following major poverty alleviation programmes in the last five years:

- (i) Integrated Rural Development Programme (IRDP);
- (ii) Development of Women and Children in Rural Areas (DWCRA);
- (iii) Million Wells Scheme (MWS);
- (iv) Employment Assurance Scheme (EAS);
- (v) Jawahar Rozgar Yojana (JRY); and
- (vi) Indira Awaas Yojana (IAY);

Total Central assistance provided to Assam for implementation of these programmes along with expenditure reported by the State for the last five years is indicated in statement (*See below*).

(c) In order to make the implementation of poverty alleviation programmes more effective, a comprehensive system of monitoring has been developed with the help of mechanisms such as Concurrent Evaluations, Periodical reports/returns and Area Officers' Scheme. Apart from these mechanisms, Vigilance and Monitoring Committees have also been set up at State, District and Block levels.

Statement

Financial assistance for major Rural Development Programmes in Assam

(Rs. in lakhs)

| Year | Integrated Rural Development Programme (IRDP) | | | |
|---------|---|-----------------------|-------------|--------------|
| | Central Assistance | Total Available Funds | Utilisation | Achievement* |
| 1994-95 | 2373.00 | 5494.86 | 3105.55 | 62584 |
| 1995-96 | 1537.96 | 4648.58 | 3409.02 | 59030 |
| 1996-97 | 1304.00 | 2022.40 | 1600.68 | 23062 |
| 1997-98 | 1728.48 | 4129.81 | 3561.33 | 39585 |
| 1998-99 | 5246.36 | 6949.48 | 3907.11 | 47264 |

*Number of Beneficiaries.

[22 December, 1999]

RAJYA SABHA

(Rs. in lakhs)

| Year | Development of Women and Child in Rural Areas (DWCRA) | | | |
|---------|---|-----------------------|-------------|--------------|
| | Central Assistance | Total Available Funds | Utilisation | Achievement* |
| 1994-95 | 91.71 | 130.02 | 123.23 | 934 |
| 1995-96 | 158.85 | 207.48 | 107.70 | 774 |
| 1996-97 | 71.77 | 71.77 | 15.61 | 15 |
| 1997-98 | 133.01 | 444.75 | 80.43 | 155 |
| 1998-99 | 554.78 | 780.26 | 427.67 | 2889 |

**Number of Groups Formed.

(Rs. in lakhs)

| Year | Million Wells Scheme (MWS) | | | |
|---------|----------------------------|-----------------------|-------------|----------------|
| | Central Assistance | Total Available Funds | Utilisation | Achievement*** |
| 1994-95 | 2141.09 | 2676.36 | 1426.60 | 1651 |
| 1995-96 | 1143.53 | 1429.41 | 666.70 | 1865 |
| 1996-97 | 1850.14 | 2279.49 | 852.99 | 2332 |
| 1997-98 | 1210.22 | 1722.61 | 1481.36 | 1842 |
| 1998-99 | 3022.39 | 4203.1 | 2251.24 | 2954 |

***Number of Wells Constructed.

(Rs. in lakhs)

| Year | Employment Assurance Scheme (EAS) | | | |
|---------|-----------------------------------|-----------------------|-------------|---------------|
| | Central Assistance | Total Available Funds | Utilisation | Achievement\$ |
| 1994-95 | 4632.00 | 7414.41 | 4115.31 | 95.50 |
| 1995-96 | 8020.00 | 13324.10 | 9822.98 | 181.82 |
| 1996-97 | 10820.00 | 17026.12 | 8790.06 | 162.38 |
| 1997-98 | 8592.00 | 14192.75 | 12756.22 | 207.76 |
| 1998-99 | 11018.00 | 18502.58 | 8348.99 | 147.00 |

\$ Mandays of employment generated in lakhs.

(Rs. in lakhs)

| Year | Jawahar Rozgar Yojana (JRY) | | | |
|---------|-----------------------------|-----------------------|-------------|------------------|
| | Central Assistance | Total Available Funds | Utilisation | Achievement \$\$ |
| 1994-95 | 7425.55 | 13130.66 | 10386.94 | 263.29 |
| 1995-96 | 7719.76 | 12393.42 | 9583.33 | 179.08 |
| 1996-97 | 3136.93 | 6214.33 | 45443.21 | 91.54 |
| 1997-98 | 5524.15 | 8599.65 | 5546.71 | 107.69 |
| 1998-99 | 15112.28 | 19960.38 | 10967.57 | 199.57 |

\$\$ Mandays of employment generated in lakhs.

(Rs. in lakhs)

| Year | Indira Awaas Yojana (IAY) | | | |
|---------|---------------------------|-----------------------|-------------|--------------------|
| | Central Assistance | Total Available Funds | Utilisation | Achievement \$\$\$ |
| 1994-95 | 713.70 | 892.12 | 934.47 | 6862 |
| 1995-96 | 2656.32 | 3320.40 | 3381.70 | 24871 |
| 1996-97 | 1459.84 | 1924.71 | 246.78 | 853 |
| 1997-98 | 2931.07 | 5030.36 | 2917.77 | 10930 |
| 1998-99 | 5004.32 | 6787.53 | 4767.51 | 20937 |

\$\$\$ Number of Houses Constructed.

Transfer of rural development schemes to States

2267. DR. MOHAN BABU: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that some of the Centrally sponsored schemes, aimed at development of rural areas, have been transferred to States;

(b) if so, the details of such schemes and how the Union Government propose to release allocations to States, without assessing the progress made in each scheme;

(c) whether the Government propose to withdraw some of the old Centrally sponsored schemes; and

(d) if so, the reasons therefor?

THE MINISTER OF RURAL DEVELOPMENT (SHRI SUNDAR LAL PATWA):

(a) to (d) As per decision taken in the Meeting of the National Development Council on 19.2.1999, a Committee under the Chairmanship of the Deputy Chairman, Planning Commission with Members from both the Central Ministries and the States has been set up to examine the issue of transfer of Centrally Sponsored Schemes (CSS) including identification of schemes to be transferred and those to be retained and the modalities of such transfer.

Construction of roads in Uttar Pradesh

†2268. SHRI MANOHAR KANT DHYANI: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that Central Government had given consent for providing aid to the tune of Rupees 96.00 lakhs, for construction of roads in dacoit infested regions of Uttar Pradesh, under Centrally sponsored scheme for special problematic/ dacoit infested region;

† Original notice of the Question was received in Hindi.